

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

Subject:-Observance of silence on 30th January, 2021 (Martyrs' Day) in the memory of those who sacrificed their lives during struggle for India's freedom.

Notification

No.795

Dated:29.01.2021

It is notified for the information of all concerned that '**Two Minutes**' silence shall be observed on 30.01.2021 at 11.00 A.M as a mark of respect in the memory of those who sacrificed their lives during struggle for India's freedom by every-one in the High Court as well as in all subordinate Courts in the UTs of Jammu & Kashmir and Ladakh.

By Order.


(Jawad Ahmed)
Registrar General

No:26456-63/RG/GS

Dated:29.01.2021

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Rules, High Court of J&K.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Director J&K, State Judicial Academy, Jammu.
7. All Principal District & Sessions Judges of the UT of Jammu & Kashmir and UT of Ladakh.
..... for information and necessary action.
8. CPC, E-Courts High Court of J&K for uploading the same on the High Court website and transmitting a copy of this notice to all concerned through e-mail as well.


Registrar General